

R.O.C.NO. 1302-A/2013/C3

NOTIFICATION NO. 73/ 2013
VACATION COURT FOR SUMMER VACATION 2013
ARRANGEMENTS FOR THE PRINCIPAL SEAT AT MADRAS

It is hereby notified that the following arrangements have been made for the vacation sitting for the Summer Vacation 2013 (1st May 2013 to 2nd June 2013), for the High Court, Madras.

The period of Summer Vacation for this year is split into four parts for the purpose of vacation Court sitting arrangements, as follows :-

Four Parts
Part-I Wednesday, 1 st May, 2013 to Sunday, 12 th May, 2013
Part-II Monday, 13 th May, 2013 to Sunday, 19 th May, 2013
Part-III Monday, 20 th May, 2013 to Sunday, 26 th May, 2013
Part-IV Monday 27 th May, 2013 to Sunday, 2 nd June, 2013

I – PART (May 1st to May 12th)

The Hon'ble Thiru Justice **R.SUBBIAH**, Hon'ble Thiru Justice **A.ARUMUGHA SWAMY** and Hon'ble Thiru Justice **M.SATHYANARAYANAN**, will be the Hon'ble Vacation Judges for the **I part** of the Vacation on the dates mentioned below, unless & otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges	Subjects
03.05.2013, 08.05.2013 and 09.05.2013	1. Hon'ble Thiru Justice R.SUBBIAH and Hon'ble Thiru Justice A.ARUMUGHA SWAMY	All Division Bench Matters
	2. Hon'ble Thiru Justice R.SUBBIAH	After Division Bench work – Writ Petition – Gen. Misc., Tax, MV, MV Tax, Education, Mines & Minerals, Industries, EB, Land Acq. and Local Authority.
	3. Hon'ble Thiru Justice M.SATHYANARAYAN AN	All Single Bench Criminal Side Matters
	4. Hon'ble Thiru Justice A.ARUMUGHA SWAMY	After Division Bench work – Writ Petition – Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-op. Society and Appellate Side & Original Side matters

II PART (May 13th to May 19th)

The Hon'ble Thiru Justice **M.VENUGOPAL** Hon'ble Thiru Justice **N.KIRUBAKARAN** and Hon'ble Thiru Justice **C.S.KARNAN**, will be the Hon'ble Vacation Judges for the **II part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges	Subjects
15.05.2013 and 16.05.2013	1. Hon'ble Thiru Justice M.VENUGOPAL and Hon'ble Thiru Justice N.KIRUBAKARAN	All Division Bench Matters
	2. Hon'ble Thiru Justice M.VENUGOPAL	After Division Bench work – Writ Petition – Gen. Misc., Tax, MV, MV Tax, Education, Mines & Minerals, Industries, EB, Land Acq. and Local Authority.
	3. Hon'ble Thiru Justice C.S.KARNAN	All Single Bench Criminal Side Matters
	4. Hon'ble Thiru Justice N.KIRUBAKARAN	After Division Bench work – Writ Petition – Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-op Society and Appellate Side & Original Side matters

III - PART (May 20th to May 26th)

The Hon'ble Thiru Justice **B.RAJENDRAN** Hon'ble Thiru Justice **K.RAVICHANDRA BAABU** and Hon'ble Selvi Justice **K.B.K.VASUKI**, will be the Hon'ble Vacation Judges for the **III part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges		Subjects
22.05.2013 and 23.05.2013	1.	Hon'ble Thiru Justice B.RAJENDRAN and Hon'ble Thiru Justice K.RAVICHANDRA BAABU	All Division Bench Matters
	2.	Hon'ble Thiru Justice B.RAJENDRAN	After Division Bench work – Writ Petition – Gen. Misc., Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acq. and Local Authority.
	3.	Hon'ble Selvi Justice K.B.K.VASUKI	All Single Bench Criminal Side Matters
	4.	Hon'ble Thiru. Justice K.RAVICHANDRA BAABU	After Division Bench work – Writ Petition – Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-op. Society and Appellate Side & Original Side matters

IV -PART (May 27th to June 2nd)

The Hon'ble Thiru Justice **K.K.SASIDHARAN** Hon'ble Thiru Justice **R.KARUPPIAH** and Hon'ble Thiru. Justice **C.T.SELVAM**, will be the Hon'ble Vacation Judges for the **IV part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges		Subjects
29.05.2013 and 30.05.2013	1.	Hon'ble Thiru Justice K.K.SASIDHARAN and Hon'ble Thiru Justice R.KARUPPIAH	All Division Bench Matters
	2.	Hon'ble Thiru Justice K.K.SASIDHARAN	After Division Bench work – Writ Petition – Gen. Misc., Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acq. and Local Authority.
	3.	Hon'ble Thiru. Justice C.T.SELVAM	All Single Bench Criminal Side Matters
	4.	Hon'ble Thiru. Justice R.KARUPPIAH	After Division Bench work – Writ Petition – Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-op. Society and Appellate Side & Original Side matters

The following Officers are nominated as Vacation Officers for the corresponding sitting days of the Hon'ble Vacation Judges during I Part, II Part, III Part and Part IV of the vacation, respectively.

PART - I	1.	Thiru.J.Kumar Deputy Registrar (Lok Adalat)
	2.	Thiru.S.Vijayakumar Asst. Registrar (Mediation and Conciliation Centre)
	3.	Tmt.J.Sumathi Asst. Registrar (Pondy)
PART – II	1.	Thiru.A.S.Thirumalai Deputy Registrar (Writs)
	2.	Tmt.B.T.Rohini Asst. Registrar (Crl. Side)
	3.	Tmt.K.Hemavathi Asst. Registrar (Admn.I)

PART - I	1.	Thiru.J.Kumar Deputy Registrar (Lok Adalat)
	2.	Thiru.S.Vijayakumar Asst. Registrar (Mediation and Conciliation Centre)
	3.	Tmt.J.Sumathi Asst. Registrar (Pondy)
PART – III	1.	Tmt.V.Usha Deputy Registrar (Grouping)
	2.	Tmt.S.Malarvizhi Asst. Registrar (Writs)
	3.	Thiru.Y.Sampathkumar Asst. Registrar (O.S.II)
PART-IV		
	2	Tmt.A.Kumutha Asst. Registrar (J-Section)
	3	Tmt.V.Subbulakshmi Asst. Reghistrar (Lok Adalat)

No plaint or appeal or other proceedings will be received during the said period, unless it is accompanied by an application showing the urgency for an order to receive.

In any case of great urgency, applications may be made by delivering to the Vacation Officers with a request to transmit the necessary papers to the Hon'ble Vacation Judge concerned and the Vacation Officers shall, if they consider the case as one of the sufficient urgency, arrange for the transmission of the necessary papers and the case will be heard according to the directions of the Hon'ble Vacation Judge concerned either at the Court or at the Hon'ble Judge's residence on the next day at 10.30 A.M. unless it is a holiday for the High Court, or such other convenient time, which will be communicated to the practitioners.

No application should be presented at the residence of the Hon'ble Vacation Judges, under any circumstances and no lunch motion should

be entertained during the Summer Vacation and that in Bail Petitions, lower court bail order should be enclosed along with the petitions and that this is subject to the permission, if granted, by the concerned Hon'ble Judge, it should be routed through the Vacation Officer.

The Hon'ble Vacation Judges will sit in the Vacation Court from 10.30 A.M to 4.45 P.M.

The application for the issue of certified or carbon copies of the orders and the Process fees for the issue of Notice etc., should be presented to the Vacation Officer concerned and after obtaining the orders of the Vacation Officer, may be filed in the Office.

Notice of any application of urgent matters will have to be given along with papers to the Vacation Officers before 1.30 P.M on the following filing dates:

Filing Date	Court Sitting Date
02.05.2013(Thursday)	03.05.2013(Friday)
06.05.2013 (Monday)	08.05.2013(Wednesday)
07.05.2013 (Tuesday)	09.05.2013 (Thursday)
13.05.2013 (Monday)	15.05.2013(Wednesday)
14.05.2013 (Tuesday)	16.05.2013(Thursday)
20.05.2013 (Monday)	22.05.2013(Wednesday)
21.05.2013 (Tuesday)	23.05.2013(Thursday)
27.05.2013 (Monday)	29.05.2013(Wednesday)
28.05.2013 (Tuesday)	30.05.2013 (Thursday)

The Registry will work from 10.00 A.M to 4.45 P.M on all days during Summer Vacation 2013, except on the Court sitting days, on which days the working hours will be from 10.00 A.M to 5.45 P.M or till the Court work is over, whichever is later.

Notification regarding the Summer Vacation 2013 for the Madurai Bench of Madras High Court will be issued separately by the Registrar (Admn.), Madurai Bench of Madras High Court at Madurai.

HIGH COURT, MADRAS
DATED: 26.04.2013

SD/-G.CHOCKALINGAM
REGISTRAR GENERAL